

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 13th day of *September, 2019.*

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER -J.

Original Application Number. 330/00928/2019.

K.C. Srivastava.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri Swayamber Lal

Advocate for the Respondents: Shri K.D. Mishra

O R D E R

Heard Shri Swayamber Lal, learned counsel for the applicant and Shri K.D. Mishra, learned counsel for the respondents.

2. Learned counsel for applicant wants to withdraw this OA.
3. In view of the above, the applicant is allowed to withdraw this OA with liberty to seek appropriate relief subsequently before appropriate forum.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...